

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 218
CP-203/ND/2021
CA-206/2023

IN THE MATTER OF:

Janus Valuefolio Pvt. Ltd.

... **Applicant/Petitioner**

Versus

Sapna Cans Pvt. Ltd.

... **Respondent**

Under Section: 45 Comp. Act

Order delivered on 16.07.2024

CORAM:

SH. MANNI SANKARIAH SHANMUGA SUNDARAM
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Prashant Mehta, Adv. Charanpreet Singh

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

CA-206/2023: Ld. Counsel for the Applicant as well as Respondent are present through VC. List this matter before the Regular Bench on 31.07.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)